HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTICE

The **Hon'ble Sri Justice Cheekati Manavendranath Roy** will not be holding Court on 20/02/2020.

On 20/02/2020, urgent mentions, if any, pertaining to the **Bail Petitions**, **Transfer Criminal Petitions**, **Criminal Revision cases** may be made before **Hon'ble Sri Justice C.Praveen Kumar**, sitting in the 03rd **Court**.

//BY ORDER//

Date: 19/02/2020 O S D IN-CHARGE REGISTRAR (JUDICIAL)